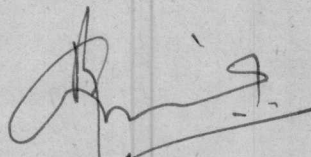


15-4-99 Hon. Mr. Justice Neelam Sanjeva Reddy, vs
Hon. Mr. G. Ramakrishna, A.M.

None for the appellant, None
 was present on 4-3-99, 25.1.99 and
 earlier on 15.3.94. It appears that
 the appellant has lost his interest
 in this OA. Therefore this OA is dismissed
 in default and for non-prosecution.


 A.M.


 vs

(clw)